

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1474/(MAH)/2017

CORAM:



Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Suresh Kualchand Jogani  
V/s.  
Satellite Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
41.	Ajit Jadhavi with Anmol chike	Adv. for petitioner	
	By consent adj to 12/12/2017 for filing reply.		
			

**ORDER**

**C.P. No. 1474/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of both the sides are present.

2. It adjourned to **12.12.2017**.

**Sd/-**

**Bhaskara Pantula Mohan**  
Member (Judicial)  
20.11.2017.  
aah

**Sd/-**

**M.K. Shrawat**  
Member (Judicial)